

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO. 1370

TO BE ANSWERED ON DECEMBER 18, 2018

LAND PARCELS

No. 1370 PROF. PREM SINGH CHANDUMAJRA:

DR. SUNIL BALIRAM GAIKWAD:

Will the MINISTER OF HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Government has asked the Central Public Works Department(CPWD) to identify land parcels in the capital city of each State to set up facilities which could function as central secretariats;

(b) if so, the details thereof along with the aims and objectives behind the move;

(c) whether CPWD has been able to locate the land parcels in every State; and

(d) if so, the details thereof ?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) to (d): A common Central Secretariat in the capital city of each State / Union Territory for all central Government offices at one place would facilitate ease of doing business, speedier interaction amongst different Departments/ Ministries, reduction in commuting time and enhanced security in a unified building with the state of the art infrastructure facilities. In this regard, Ministry of Housing and Urban Affairs has taken up comprehensive demand survey for assessing requirement of office space of various Central Government Ministries / Departments, identification of surplus land with land owning Ministries / Departments in different State/ Union Territory Capitals that could be utilized for the purpose etc. Central Public Works Department (CPWD) has been asked to coordinate and collate the requisite information.
